

No.DSJ/BLP/EC/4-49/2014-
OFFICE OF THE DISTRICT AND SESSIONS JUDGE,
BILASPUR, HIMACHAL PRADESH.


Dated Bilaspur, the 15th May, 2017.

OFFICE ORDER.

In exercise of the powers vested in me vide Rule/Regulation No.4, Chapter-II of "The Gender Sensitization and Sexual Harassment of Women at work place (Prevention, Prohibition and Redressal) Regulation, 2013 and in supersession of earlier office order No. DSJ/BLP/EC/4-49/2014-2522-2532, dated 18th April, 2017, the Gender Sensitization & Internal Complaints Committee" is hereby re-constituted at District Courts Bilaspur, H.P. consisting of following members with immediate effect as the member Ms. Savita Sharma, Advocate, mentioned at Sr. No.5 in the committee constituted vide this office order referred to above is no longer the member of District Bar Association, Bilaspur as reported by the Secretary, District Bar Association, Bilaspur :-

1.	Smt. Parveen Chouhan, Civil Judge (Sr. Div.) -cum-CJM, Bilaspur, H.P.	:	Chairperson.
2.	Ms Monika Sombal, Civil Judge(Jr. Div.)-cum-JMIC, Bilaspur, H.P	:	Member Secretary.
3.	Shri Tejasvi Sharma, Advocate having 20 years membership of the Bar.	:	Member
4.	Smt. Vanita Dhiman, Advocate.	:	Member.
5.	Ms. Manjula Goyal , Advocate	:	Member.
6.	Ms. Madhu Sharma, Advocate.	:	Member.
7.	Shri Yogender Lal s/o shri Sharvan Dev, Village Bari Bharan, P.O. Bhulswai, Tehsil Ghumarwin, District Bilaspru, H.P. associated with Asha Kiran Viklang Siksha Sansthan(Kothi), Ghumarwin.	:	Member.
8.	Smt. Savitri Paul w/o Shri Ram Parul, H.No. 67, Diara Sector, Bilaspur, H.P. retired CDPO.	:	Member.

The aforesaid committee shall remain in force up to 28th July, 2017.

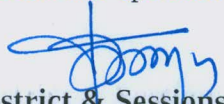

District & Sessions Judge,
Bilaspur, H.P.

Endst.No.DSJ/BLP/EC/4-49/2014- 3360

Dated Bilaspur, the 15th May, 2017.

Copy forwarded to :-

1. The Registrar (Rules), High Court of H.P. for information.
2. The Civil Judge(Sr. Div.)-cum-CJM, Bilaspur, H.P.;
3. The Civil Judge(Jr. Div.)-cum-JMIC, Bilaspur, H.P. ;
4. Shri Tejasvi Sharma, Advocate, aforesaid;
5. Smt. Vanita Dhiman, Advocate, aforesaid;
6. Ms. Manjula Goel, Advocate, aforesaid;
7. Ms. Madhu Sharma, Advocate, aforesaid;
8. Shri Yogender Lal, aforesaid and
9. Smt. Savitri Paul, aforesaid,
for information and necessary action.
10. System Assistants of this office with the direction to upload the same on the website of this Division.
11. Guard file.


District & Sessions Judge,
Bilaspur, H.P.